

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:629

ANSWERED ON:13.08.2012

SCHEMES FOR DE ADDICTION

Jawale Shri Haribhau Madhav;Purkayastha Shri Kabindra

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the names of the schemes being implemented by the Government for de-addiction in the country including schemes being implemented at the Gram Panchayat level;
- (b) whether any financial assistance is provided by the Government for setting up and operating the de-addiction-cum-rehabilitation centres;
- (c) if so, the details thereof, State-wise;
- (d) the details of proposals submitted to the Government by the State Governments including Maharashtra and Assam for setting up and operating the deaddiction-cum-rehabilitation centres during the current year, State-wise; and
- (e) the number of proposals pending with the Government at present alongwith the reasons for the same?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b) Ministry of Social Justice & Empowerment is implementing a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services" under which financial assistance is provided, inter-alia to Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for running Integrated Rehabilitation Centres for Addicts (IRCA's) to provide composite/integrated services for the rehabilitation of the addicts.
- (c) A statement indicating grant-in-aid released to eligible organizations, State-wise during 2011-12 under the Scheme is enclosed at the Annexure.
- (d) to (e) Eight proposals for providing financial assistance for maintenance of the de-addiction-cum-rehabilitation centres have been received from the State of Uttar Pradesh on 6.8.2012. No proposal has been received from any other State Government including Maharashtra and Assam during the current year.